

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2054
ANSWERED ON:10.03.2010
WATER TREATY WITH BANGLADESH
Ramasubbu Shri S.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the water treaty between India and Bangladesh has expired recently;
- (b) if so, the details thereof;
- (c) whether the Government has renewed the said treaty; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) No, Sir. The Treaty on sharing of Ganga/Ganges waters with Bangladesh at Farakka during the lean Period (from January to May every year) was signed by the Prime Ministers of both the countries in December, 1996 and it has a validity for 30 years. The Treaty is being implemented to the satisfaction of both the countries since 1997.

(b) to (d) Does not arise, in view of the reply to (a) above.